

14/9/93

None for the applicant.

Mrs. V-D-Bhargava - Counsel for respondents.

The O.A. is dismissed
in default.

^{C. Krishna}
Gopal Krishna
Member (Judl.)

^{B. B. Mahajan}
(B. B. Mahajan)
Member (Adm.)

Per order
of
2/9/93

only out of the
app. & ~~sub. text~~
on ind G. 906
mk 23-53

cf